

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:189

ANSWERED ON:05.12.2014

MEDICAL COLLEGES

Maganti Shri Murali Mohan;Mondal Shri Sunil Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) The number of Government and private medical colleges along with their intake capacity for MBBS and PG courses in the country, State/ UT-wise;
- (b) Whether the Government has assessed/proposes to assess the availability/ shortage of medical colleges in different parts of the country, if so, the details and the outcome thereof;
- (c) The steps taken/proposed to be taken by the Government to set up new medical colleges, particularly in the underserved States/UTs of the country and also to simplify the process in this regard, State/ UT-wise;
- (d) The number of proposals for setting up of new medical colleges received by the Government/Medical Council of India along with the action taken/proposed to be taken thereon during each of the last three years and the current year, State/UT-wise; and
- (e) The steps taken/proposed to be taken by the Government to maintain the standards and quality of education being imparted in medical colleges across the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (e): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 189 FOR 05TH DECEMBER, 2014

- (a) The State / UT-wise list of Government and private medical colleges along with their intake capacity for MBBS and PG courses in the country is given in Annexure-I and II.
- (b) & (c) Assessment of the availability / shortage of medical colleges in different parts of the country is an ongoing process. With a view to improving the availability of medical professionals in the country, the Government administers the following schemes:- (i) "Establishment of New Medical Colleges attached with District/ Referral hospitals" with fund sharing between the Central Government and States in the ratio of 90:10 for NE/Special Category States and 75:25 for other States.
- (ii) "Up-gradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country" with fund sharing between the Central Government and States in the ratio of 90:10 for NE/ special category states and 70:30 for other states.
- (iii) The Central Government has taken various measures to strengthen the human resource in the health sector which inter alia include the following:
- i. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.
  - ii. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
  - iii. Enhancement of age limit for appointment/ extension/re-employment against posts of teachers/ dean/principal/ director in medical colleges from 65-70 years.
- (d) The State/UT-wise list of proposals for setting up of new medical colleges received by the Government along with the action taken thereon during each of the last three years and the current year is given in Annexure-III and IV.
- (e) Medical Council of India is the statutory body responsible for establishing and maintaining high standards in medical education in the country. The Council is continuously engaged in updating of medical education curricula in the country.